**COURT-II**

**Before the Appellate Tribunal for Electricity**
**(Appellate Jurisdiction)**

**Appeal Nos. 164 of 2013, 166 of 2013 & 121 of 2013**

**Dated : 28th April, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member**
**Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**Reliance Infrastructure Ltd. ... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant(s) :** Mr. Aditya Panda

**Counsel for the Respondent(s) :** Mr. Buddy A. Ranganadhan

**ORDER**

The learned counsel for the Appellants seeks some more time to file the reply. He is directed to file the same by 13.05.2014 after serving copy on the other side.

Post the matter for hearing on **15th May, 2014.**

**(Justice Surendra Kumar)**
**Judicial Member**

**(Rakesh Nath)**
**Technical Member**

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